CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 19.06.2017 DIVISION BENCHES

1.	Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice B. B. Mangalmurti (Monday to Thursday)	(Whole Day)	LPA:- Orders, Admission & Hearing. WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires & Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers,:- Orders, Admission & Hearing. WP(PIL)Suo-motu, WP(PIL):- Orders.
	(Friday)	(1 st half)	LPA:- Orders, Admission & Hearing. WP(PIL) :- Orders. WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires & Validity of Acts., Company Appeal, A.C.(D.B.), CMP, Cases related to Judicial Officers, Writ(DB), C.Rev., CMP, Cont.(Cvl.), Cont.(Appl.), :- Orders, Admission, Hearing & Assigned matters.
2.	Hon'ble Mr. Justice H. C. Mishra & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Wednesday)	(Whole Day)	Cr. Appl.(DB) :- Orders, (including u/s 389 Cr. P.C), Admission & Hearing (on Bail). Cr. Appeal (D.B.) custody matters:- Hearing. F.A.:- Orders, Admission & Hearing Acq. Appeal (D.B.). W.P.(Cr), Cr. M. P., W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev, Company Appeal :- Orders, Admission & Hearing.
	(Thursday)	(Whole Day)	Writ (DB), CAT matters,: - Orders, Admission, Hearing & Assigned matters. F.A. & L.P.A. :- Hearing. Cr. Appl.(DB) :- Orders, (including u/s 389 Cr. P.C) & Admission.

SINGLE BENCHES

1	Hon'ble The Acting Chief Justice (Friday)	(2 nd half)	Cont. (Cvl.), C.M.P,:-Orders, Admission & Hearing as well as Tied-up & Assigned matters.
2	Hon'ble Mr. Justice H. C. Mishra (Friday)	(Whole day)	Cr. Appeal (SJ):- Old - Hearing. A.C.(SB):- Orders, Admission & Hearing as well as Tied- up &Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday to Thursday)	(Whole day)	WPL matters. :-Fresh filing, Orders & Admission (2009 onwards).
			F. A. :- Orders, Admission & Hearing.
	(Friday)	(Whole day)	All matters related to Fodder Scam:- Orders, Admission & Hearing Cont.(C):-Orders &Admission. Company Petitions, Company Appeals (SJ), Title Suits (arsing out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Mis. cases (Arising out of Company matters), Arbitration matters: - Orders, Admission & Hearing as well as Tied- up
4			&Assigned matters.
4	Hon'ble Mr. Justice S. Chandrashekhar (Monday to Thursday)	(Whole day)	WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension & Compassionate Appointment):- Fresh Filing, Orders & Adm.
	(Friday)	(Whole day)	WPC grouping (Electricity):- Fresh Filing, Orders, Admission & Hearing as well as Tied- up & Assigned matters.
5	Hon'ble Mr. Justice Amitav K. Gupta (Monday toWednesday) (Thursday)	(Whole day)	WPC :- Fresh Filing.
		(Whole day)	WPC :- Fresh Filing, Orders & Admission (2009 onwards).
	(Friday)	(Whole day)	M.A., CMP, C.R., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing as well as Tied- up & Assigned matters.
6	Hon'ble Mr. Justice Pramath Patnaik (Monday to Thursday)	(Whole day)	WPS matters:- Fresh Filing, Orders & Adm. (2009 onwards).
	(Friday)	(Whole day)	WPS matters:- Hearing as well as Tied- up & Assigned matters.
7	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday) (Monday & Tuesday)	(1 st half)	B.A. :- Orders & Admission.
		(2 nd half)	Cr. Rev.:- Fresh Filing, Orders, Admission, Hearing & Stay matters.
	(Wednesday & Thursday)	(2 nd half)	Cr. M P, Tr. Pet.(Cr.), matters:- Fresh Filing, Orders, Admission, Hearing & Stay matters.
	(Friday)	(2 nd half)	Criminal Writ matters:- Fresh Filing, Orders, Admissions, Hearing & Stay matters.
			P. C. Act except B.A.:- Orders, Admission & Hearing as well as Tied- up & Assigned matters.

8	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J) (2006 to 2010):- Hearing as well as Tied up & Assigned matters.
9	Hon'ble Mr. Justice Ananda Sen (Monday)	(Whole day)	WPS (2017):- Fresh Filing Orders & Admission
	(Tuesday & Wednesday)	(Whole day)	Cr. M. P. :- Fresh Filing & Admission.
	(Thursday) (Friday)	(Whole day) (Whole day)	Cr. Appeal (SJ):- Hearing (up to 2005). Cr. Appeal (SJ):- Hearing (up to 2005) as well as Tied up & Assigned matters.
10	Hon'ble Mr. Justice Anant Bijay Singh (Monday & Tuesday)	(Whole day)	A.B. A. (interim orders), Cr. Appl. (S.J), Acq. Appl.:- Orders, Adm. & Hearing (2011 onwards
	(Wednesday)	(Whole day)	A.B.A.(interim orders), S. A:-Orders, Adm. & Hearing.
	(Thursday)	(Whole day)	S. A., Election Petition:- Orders, Adm. & Hearing.
	(Friday)	(Whole day)	S. A. :- Hearing & Final Disposal, Election Petition, A.B. A. (interim orders) as well as Tied- up & Assigned matters.
11	Hon'ble Mr. Justice Dr. S. N. Pathak	(Whole day)	WPS :- Order & Admission (up to 2008)
	(Monday to Thursday)		WPS :- Hearing.
	(Friday)	(Whole day)	WPS :- Hearing as well as Tied- up & Assigned matters.
12	Hon'ble Mr. Justice Rajesh Shankar (Monday to Thursday)	(Whole day)	WPC & WPL :- Order & Admission (up to 2008)
			WPC & WPL :- Hearing.
	(Friday)	(Whole day)	WPC :- Hearing as well as Tied- up & Assigned matters.
13	Hon'ble Mr. Justice B. B. Mangalmurti (Friday)	(2 nd half)	Cr. Appeal (SJ):- Hearing as well as Tied- up & Assigned matters.
14	Hon'ble Mr. Justice Anil Kumar Choudhary	(Whole day)	A.B. A. :- Orders & Admission.
	(Monday to Thursday) (Friday)	(Whole day)	Cr. Rev. :- Hearing (2011 onwards). A.B.A. :- Orders & Admission.
	(Filday)	(whole day)	Cr. Rev. :- Hearing (2011 onwards) as well as
			Tied- up & Assigned matters.

NOTE: - 1. ALL MOTIONS FOR <u>URGENT/ ORDINARY</u> LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE. IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3.ALL MOTIONS WITH REGARD TO **B**.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY.

4. ALL MOTIONS WITH REGARD TO A.B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY